

**RBI/2006/ 381**

**RPCD.SP. BC. No. 80 /09.01.01/2005-06**

**May 2, 2006**

The Chairman /Managing Director  
All Indian Scheduled Commercial Banks  
(Excluding RRBs)  
Dear Sir,

**Credit Mobilisation target under Swarnajayanti Gram Swarozgar Yojana (SGSY)  
during the year 2006-07**

Government of India have finalised tentative credit mobilisation target for the year 2006-07 under SGSY. The State /UT wise credit mobilisation targets for the year 2006-07 are enclosed. The credit mobilisation as fixed would be indicative in nature. However, if needed, the States/UTs in consultation with their respective State Level Banker's Committee/DCC may enhance the targets, as may deem necessary.

2. We advise that the State wise targets indicated may be allocated among the commercial banks, co-operative banks and Regional Rural Banks by State Level Bankers' Committees (SLBCs). The SLBC's should finalise the targets of individual banks on the basis of acceptable parameters like resources, number of rural / semi urban branches etc so that each bank will be in a position to arrive at its corporate target. We will be monitoring the achievement of the credit targets by the banks.

3. You may put in all efforts to achieve the credit targets, minimum subsidy credit ratio fixed and maintain per family investment of Rs. 25000/-.

4. The Lead Banks may review the performance of credit mobilisation at regular intervals in each State/UT through the respective SLBC/DCC.

5. The quarterly (cumulative) progress reports and the recovery statement are required to be submitted within 45 days from the close of the quarter/half year to which it relates.

6. Please issue suitable instructions to your controlling offices and branches under advice to us.

Yours faithfully,

(Sujatha Elizabeth Prasad)  
General Manager

**Enclosure:** List of tentative credit mobilisation target

## Tentative Credit Mobilisation Targets under SGSY during 2006-2007

(Rs. in lakhs)

Sl. No.	States/U.T.	Credit Target for 2006-07 (Tentative)
1.	2.	3.
1.	Andhra Pradesh	14905.21
2.	Arunachal Pradesh	797.49
3.	Assam	20722.10
4.	Bihar	35461.96
5.	Chattisgarh	7872.46
6.	Goa	120.01
7.	Gujarat	5610.60
8.	Haryana	3300.82
9.	Himachal Pradesh	1390.10
10.	Jammu & Kashmir	1720.44
11.	Jharkhand	13365.79
12.	Karnataka	11255.54
13.	Kerala	5050.31
14.	Madhya Pradesh	16877.07
15.	Maharashtra	22249.46
16.	Manipur	1389.19
17.	Meghalaya	1556.41
18.	Mizoram	360.16
19.	Nagaland	1067.62
20.	Orissa	17048.50
21.	Punjab	1604.16
22.	Rajasthan	8546.71
23.	Sikkim	398.75
24.	Tamil Nadu	13179.47
25.	Tripura	2508.26
26.	Uttar Pradesh	51052.43
27.	Uttaranchal	2682.95
28.	West Bengal	18946.01
29.	A & N Islands	45.00
30.	D & N Haveli	45.00
31.	Daman & Diu	45.00
32.	Lakshadweep	45.00
33.	Pondicherry	180.00
	<b>Total</b>	<b>281399.99</b>

Data Source: Ministry of Rural Development, Government of India.